

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 55 of 1996

Date of Order: 09-02-98.

Present: Hon'ble Mr.Justice S.N.Mallick,Vice-Chairman.  
Hon'ble Mr.S.Dasgupta, Administrative Member.

PRAMILA LAROKAR

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.K.Chakraborty, counsel.

For the respondents: Mr.C.Samaddar, counsel.

Heard on: 09-02-98.

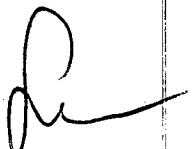
O R D E R

S.N.Mallick,VC.

It is submitted by Mr.Chakraborty,1d.counsel appearing for the petitioner that inspite of repeated attempts and letters on his part, the petitioner has not contacted him and it is submitted by Mr.Chakraborty that it seems that the petitioner is no longer interested to proceed with the case and as such he does not want to ~~to~~ proceed with this application. The application is accordingly dismissed for 'non-prosecution'. No order as to costs.

Mrs Samaddar,1d.counsel, appears for the respondents.

  
(S.Dasgupta)  
Member(A)

  
(S.N.Mallick)  
Vice-Chairman.